

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

NOTIFICATION

No.:- 2222 of 2026/RG

Dated:- 09.09.2026

In pursuance of the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi's Notification No. K-13021/03/2026-US.I dated 05th September, 2026, Hon'ble Dr. Justice Pushpendra Singh Bhati, took oath of the office as Chief Justice of the High Court of Jammu & Kashmir and Ladakh, today on 09th September, 2026 at 11:00 AM.



(M.K.Sharma)

Registrar General

No.:- 41315-70- /RG/GS

Dated: 09.09.2026

Copy of the above forwarded to the:

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Commissioner Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar, for information.
9. Secretary, Department of Law and Justice, UT of Ladakh, for information.
10. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed).
11. Member Secretary, J&K Legal Services Authority, Srinagar
12. Member Secretary, Ladakh Legal Services Authority, Leh
13. Director, J&K Judicial Academy, Srinagar.
14. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar;
15. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar;
16. Registrar Computers, High Court of J&K and Ladakh, Srinagar;
17. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
18. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
19. Joint Registrars (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
20. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh.
.....for information and necessary action.
21. Manager, Government of J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
22. CAO, High Court of Jammu & Kashmir, Main Wing, Srinagar;
23. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
24. Incharge NIC, High Court of J&K and Ladakh, Srinagar, for getting the same uploaded on the High Court Website.
25. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
26. Office file.



Registrar General